

warehouses and godowns both in public and cooperative sector for the entire country is being drawn up to insure farmers against distress sales.

Supply of agricultural inputs at reasonable prices

In all crop oriented programmes assistance is being provided to small and marginal farmers for supply of inputs like seeds, plant protection chemicals, equipment etc. at subsidised rates.

Debt relief

Minister of Finance has announced a scheme for debt relief on the 19th of March, 90.

Land Reforms

Land reforms is essentially a State subject. A proposal to bring 55 laws in the Ninth Schedule of the Constitution is to be brought before the Parliament in the current session.

Rural Employment

The Government has decided to start a new Employment Guarantee scheme in the Drought prone areas and areas with acute problems of rural unemployment.

Panchayati Raj Institutions

A model bill on Panchayati Raj Institutions is being formulated.

[*Translation*]

Corruption Cases Against IPS Officers

1695. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Indian Police Service officers against whom cases of corruption have been registered during last three years and the number of such cases which have been disposed of; and

(b) the number of cases which are still pending disposal?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The information is being collected from the State Governments.

Corruption Cases against Officers of Delhi Administration

1696. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state the total number and details of Class-I officers in Delhi Administration against whom corruption cases are pending?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): There are 11 such cases involving 3 doctors, 2 principals, 1 Deputy Commissioner of Police, 1 Executive Engineer and 6 DAN I Civil Service Officers.

Maharashtra-Karnataka border issue

1697. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Maharashtra-Karnataka border issue has been settled;

(b) if not, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Union Government to solve this issue?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The recommendations of the Mahajan